

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

49

T.C.P No. 11/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel  
V/s.  
Pluto Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Adv. Pande for petitioner

(2) Mr. Sameer Pandit  
Mr. Madhupreethe Dango  
i/b M/s Wadia Chandley & co. } R. 2 & 3 *Madhupreethe*

ORDER

TCP 11/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 10.10.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)